NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/24/2017

NAME OF THE PETITIONER(S)

: ASHRAF ALI PATEL

NAME OF THE RESPONDENT(S)

: PERAGO PROPERTY DEVELOPERS PVT LTD &

3ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Adv Cywac Town (Respondent)

For perago property

PREFITHI. S. ARASU Counsel for Petilisis

or Rejacopal + Reglewalhan

Advocates

ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that the parties are making efforts to settle the matter between them. Both the counsel prayed time for seeking instructions and reporting the final outcome of the same. Time extended at their request. Put up on 25.09.2017 at 10.30 A.M.

Member (Judicial)